

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
**SCO 147-148 SECTOR 17-C CHANDIGARH**  
**SINGLE MEMBER BENCH**  
**CAUSELIST**

Court No. : 1

Date :16/10/2017  
Day :Monday  
Time : 02:30P.M

**CORAM:**

**Hon'ble Mr. Ashok Jindal,Member Judicial**

<u>S.No.</u>	<u>APPEAL NO.</u> <u>MISC. MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/ROA/60329/2017 E/340/2012 <u>REGULAR</u> <u>MATTERS</u>	POLYMER PAPER LTD.	C.C.E. DELHI IV	K. K. Anand, Advocate /DR	Part-Heard Member Judicial
2	E/1160/2011	C.C.E. LUDHIANA	KIRPAL EXPORTS,	DR/Saurabh Kapoor Advocate	Part-Heard Member Judicial
3	E/381/2012	Ms Arcotech Ltd	C.C.E. Delhi-iii	K. K. Anand, Advocate /DR	Part-Heard Member Judicial
4	E/382/2012	Shri R C Thakur	C.C.E. Delhi-iii	K. K. Anand, Advocate /DR	Part-Heard Member Judicial
5	E/531/2012	Emkay Automobile Industries Ltd	C.C.E. Ludhiana	K. K. Anand, Advocate /DR	Part-Heard Member Judicial
6	ST/60636/2017	C.C.E. Faridabad I	Lauls Limited	DR/L. P. Asthana & Reena Khair	Part-Heard Member Judicial

  
Prepared By

  
Checked By

  
12.10  
MUKESH GUPTA  
Assistant Registrar  
CESTAT Chandigarh